

FORM G (EXTENSION)
INVITATION FOR EXPRESSION OF INTEREST FOR
OGD SERVICES LIMITED OPERATING IN ON-SHORE AND OFF-SHORE
DRILLING SERVICES AT DAHEJ, GUJARAT

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	OGD SERVICES LIMITED CIN No: U93090MH2006PLC163779 PAN No: AABCE6378H
2. Address of the registered office	34, Floor 3, 731/2, Air Condition Market Building, Pandit Madan Mohan Malviya Marg, Tardeo Mumbai - 400034. Maharashtra.
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	The company do not have any immovable fixed assets as per the audited Financial Statement as on 31/03/2022. However the moveable assets located at Dahej, Gujarat and Mumbai are under verification and will be disclosed in Information Memorandum (IM)
5. Installed capacity of main products/ services	Not Available
6. Quantity and value of main products/ services sold in last financial year	As per the last audited Financial Statement i.e. 31/03/2022 there was revenue of INR10.61 Crores from Rig operating and Chartering and Revenue from Sale of Scrap is INR 0.18 Crores. There was other income of INR 7.57 Crores during the FY ending 31/03/2022.
7. Number of employees/ workmen	1 " ONE" (as per available information)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All documents can be obtained by sending email at Process E-mail id: cirp.ogdservices@gmail.com and vikas.gupta@bngca.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending email at Process E-mail id: cirp.ogdservices@gmail.com and vikas.gupta@bngca.com
10. Last date for receipt of expression of interest	25/05/2023

11.	Date of issue of provisional list of prospective resolution applicants	03/06/2023
12.	Last date for submission of objections to provisional list	08/06/2023
13.	Process email id to submit EOI	cirp.ogdservices@gmail.com

- 1) All the EoIs received will be reviewed by the IRP/RP as well as the CoC and thereafter further information/documents related to the process will be provided to the shortlisted parties.
- 2) The IRP/RP/CoC shall have discretion to change the criteria for the EoI at any point of time.
- 3) The IRP/RP/CoC reserves the right to cancel or modify the process/application/timeline without assigning any reasons and without any liability whatsoever.
- 4) Further details are set out in detailed Invitation of Expression of Interest (EoI), which are to be read together with associated disclaimers and qualifications in EoI.
- 5) The prospective resolution applicants who had submitted their EoI, in pursuance of Form G dated April 10, 2023, and whose names are appearing in the provisional list of prospective resolution applicants dated May 5, 2023, published by the IRP, will be considered as prospective resolution applicants under this invitation for Expression of interest and no fresh EoIs need to be submitted by them.




Vikas Prakash Gupta
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G-19, Shreewardhan Complex,

Mezzanine floor, besides Landmark Building, Ramdaspeth,
Wardha Road, Nagpur, Maharashtra-440010.

AFA Validity Date:- 21/03/2024

Email id:- vikas.gupta@bngca.com

Date: 10/05/2023

Place: Mumbai